

No.GOB(I) 4(2)/2024

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 04TH JUNE, 2024.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of **SENIOR CIVIL JUDGE** are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. M.V. Channakeshava Reddy	Senior Civil Judge and JMFC, Badami, Bagalkot District. (ON REQUEST)	XXI Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. <i>(Vice Sri. Aalok A.N. – transferred)</i>
2	Sri. Manjunatha K.P.	Senior Civil Judge and JMFC, Krishnarajapet, Mandya District. (ON REQUEST)	VIII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. <i>(Vice Smt. Shantala Ramesh Dodwad – transferred)</i>
3	Sri. Shashidhara Mudukana Gowda	Senior Civil Judge and JMFC, Belthangady, Dakshina Kannada District. (ON REQUEST)	Prl. Senior Civil Judge, Saundatti, Belagavi District. <i>(Vacant Court)</i>
4	Smt. Shantala Ramesh Dodwad	VIII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	XVII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. <i>(Vacant Court)</i>

1	2	3	4
5	Sri. Aalok A.N.	XXI Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	XV Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vacant Court)

BY ORDER OF THE HIGH COURT

Sd/-
(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City.
2. The Chief Judge, Court of Small Causes, Bengaluru City.
3. The Prl. District and Sessions Judges of Bagalkot, Belagavi, D.K. Mangaluru and Mandya.
4. The Officers concerned.
5. The Courts concerned.
6. The Accountant General in Karnataka, Bengaluru.
7. The A.R (S.S)-cum-PPS to Hon'ble the Chief Justice.
8. All the Private Secretaries to the Hon'ble Judges.
9. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Recruitment)/ Registrar (Statistics and Review)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
10. The Additional Registrar General, Dharwad and Kalaburagi Benches.
11. The Central Project Co-ordinator of this office, with a request to web-host the notification on the official website of the High Court.
12. The Director, Karnataka Judicial Academy, Bengaluru.

13. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
14. The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
15. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
16. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
17. The Deputy Secretary, Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
18. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
19. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
20. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
21. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
22. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
23. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
24. Spare copies.

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